

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-898(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2018**

**NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s.
The Indure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Hrishikesh Barvah & Ms. Radhika Gupta, Advocates

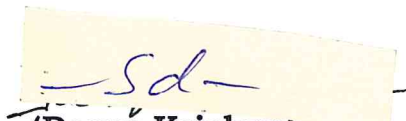
For the Respondent: Mr. Prashant Mehta and Ms. Neha Tanwar, Advocates


ORDER

An additional affidavit filed by the petitioner dated 8th August, 2018 has not been received by the Ld. Opposite Counsel. Let copy of the same be given. Arguments in this case have been addressed.

A short synopsis be filed by the parties within 1 week.

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**